

DIVISION BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/143(KB)2022  
COMP.APPL/88(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>JITENDRA AGARWAL VS SKDJ GANPATI HEALTH CARE PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 58(3) SEC. 59 APPLICATION UNDER ANY OTHER PROVISIONS</b>

**Appearances (via video conferencing/physically)**

Mr.Swatarup Banerjee,Adv. ] For the petitioner  
Mr. K.Das,Adv. ]  
Mr.Jitendra Agarwal-in person ]  
  
Mr. Joy Saha, Sr.Adv. ] For R-1 to R-4  
  
Ms.Urmila Chakraborty, Adv. ] For R-7  
Mr.K.Das, Adv. ]

**ORDER**

1. Ld.Sr.Counsel /Counsel for the parties present. .
2. Post the matter on **20/05/2024 at 2.30 P.M.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**